

7/16/22
GIRISH KATHPALIA
07:30 PM
16.7.22

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Balbir Singh Shalar, Administrative Officer (Judicial), Central District, Tis Hazari Courts, Delhi is hereby directed to look after the work related to the allotment of General Pool Residential Accommodation by Directorate of Estates, Nirman Bhawan, New Delhi as Nodal Officer for Administration Branch-III also, Central District, Tis Hazari Courts, Delhi with immediate effect in addition to the work already assigned to him.

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the officer shall be placed under suspension and disciplinary action shall be taken against the officer, as per rules.

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(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
21/2

No. 53701-714 /Admn-I/P & T/HQs/2022

Dated, Delhi the 16 JUL 2022

Copy forwarded for information and necessary action to: -

1. The Ld. Officer In-charges, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
2. The Officer concerned.
3. The PS to the undersigned.
4. The Director/Addl. Director, Directorate of Estates, Nirman Bhawan, New Delhi.
5. The Sr. A.O.(J)/A. O.(J)/Branch In-charge, Admn. Branch-III, Central, THC, Delhi.
6. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
8. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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21/2